

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Sr. No. 16


C.S.P. No. 136/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. Reach Data Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|---------------------------------------|-------------------------|---|
| 1. | Susila Chavan i/b. Shruti Kelji | Adv. for Petitioners |  |

Common Order

CSP 136/230-232/NCLT/MB//MAH/2017

CSP 137/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)